

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH : Ahmedabad
2nd Floor,Bahumali Bhavan Asarwa,Nr.Girdhar Nagar Bridge,Girdhar Nagar,
AHMEDABAD-380004
COURT NO. 1

Appeal No. E / 1159 / 2011

Indian Oil Corporation Ltd

Applicant

Gujarat Refinery, P.o.-jawaharnagar,

Vs

C.C.E. & S.T.,Vadodara-i

Respondent

Appearance:

For the Appellant :Mr. W. Christian (Adv.)

For the Respondent :Mr. Sameer Chitkara (AR)

CORAM:

Hon'ble Mr.Ramesh Nair,Member(Judicial)

Hon'ble Mr.Raju,Member(Technical)

Date of Hearing : **28/02/2019**

ORDER

Per :Ramesh Nair

Heard both sides. Order is reserved. To be pronounced on or before 29/04/2019

Raju
(Member (Technical))

Ramesh Nair
(Member (Judicial))